



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 4175 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 7th August, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/19/3096 Dated 5th day of August, 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.08.2019 along with station leave permission w.e.f. the evening of 09.08.2019 till the afternoon of 13.08.2019, has been granted/rejected. The Addl. District and Sessions Judge, FTC, Cachar, Silchar and in her absence the next senior most Judicial officer at the station will remain in charge of his Court and office in his absence till his return.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/ 4176 /A, dated 7.8.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)